been commissioned in March, 1984. With the commissioning of this unit the installed capacity at Korba will be 600 MW (i.e. 3 units of 200 MW each). The earlier 2 units were commissioned in March, 1983 and October 1983 respectively.

Proposal to set up Oil Terminal at Paradip in Orissa

1351. SHRI NITYANANDA MISRA : Will the Minister of ENERGY be pleased to state :

(a) whether the proposal to set up an oil terminal at Paradip in Orissa is under the consideration of Government;

(b) if so, whether the above proposal is expected to be implemented during the financial year 1984-85; and

(c) the steps taken to expedite the implementation of the above proposal ?

THE MINISTER OF STATE IN THE DEPARTMENT OF PETROLEUM IN THE MINISTRY OF ENERGY (SHRI GARGI SHANKAR MISHRA) : (a) Yes, Sir. Hindustan Petroleum Corporation Ltd. has been asked to prepare a feasibility report on the project.

(b) No, Sir.

(c) Does not arise.

Proposals to use National Gas as Fuel by Thermal Power Plants

1352. SHRI P. RAJAGOPAL NAIDU :
SHRIMATI VIDYA CHENNUPATI :

Will the Minister of ENERGY be pleased to state :

(a) whether Government are considering proposals to use natural gas as fuel by the thermal power plants; and

(b) if so, whether it is against the recommendations of the Satish Chandra Committee, which had recommended that natural gas reserved for fertilizer plants, petro-chemical plants etc. and the reasons

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI ARIF MOHAMMAD KHAN) : (a) and (b) Natural gas is primarily to be utilised for manufacture of fertilizers and petro-chemicals. The availability of gas for generation of power is being looked into in the context of these priority commitments and keeping in view the present assessment of its avialability. An inter-Ministerial Group was set up to look in to this. The proposals are under examination.

हरियाणा में फरीदाबाद के समीप खानों के मजदूरों की भुखमरी की स्थिति और छंटनी

1353. **श्री मंगल राम प्रेमी** : क्या **श्रम और पुनर्वास मंत्री** यह बताने की कृपा करेंगे कि :

(क) क्या सरकार का ध्यान दिनांक 28 मई, 1984 के "जनसत्ता" में "यू धोखा दिया जाता है सुप्रीम कोर्ट को" शीर्षक में प्रकाशित समाचार की ओर दिलाया गया है;

(ख) यदि हां, तो क्या यह सच है कि फरीदाबाद के समीप अंखीर, मेवला, महाराजपुर, बड़खल, गुरुकुल, कटन, लकड़पुर, अनंगपुर तथा अन्य खानों के हजारों मजदूर छंटनी के कारण भुखमरी के कगार पर पहुंच गए हैं;

(ग) क्या यह भी सच है कि उच्चतम न्यायालय द्वारा नियुक्त लक्ष्मीधर मिश्र आयोग ने इस बात की पुष्टि की है कि इन खानों में हजारों बंधुआ मजदूर काम कर रहे हैं और यदि हां, तो, सरकार ने उन्हें नियमित करने और उन्हें भूखों मरने से बचाने तथा उन्हें बंधुआ मजदूर न बनने देने के सम्बन्ध में क्या कार्यवाही की है; और

(घ) यदि कोई कार्यवाही नहीं की गई है, तो उसके क्या कारण हैं ?

श्रम और पुनर्वास मंत्रालय में राज्य मंत्री (श्री धर्मवीर) : (क) और (ख) सरकार का